[Dr. Sushila Nayar]

sorry it is not possible for me to go back.

Papers laid

DR. SUSHILA NAYAR: I am more than pleased.

SHRI BHUPESH GUPTA: All of them have signed the resignation letters which are with their respective organisations and heads . . .

DR. SUSHILA NAYAR: I do not have them in my hand. I wish I had them.

SHRI BHUPBSH GUPTA: I do not wish you had them. But the point is how to prevent these letters from coming into your hands. That is what 1 am suggesting. Why not have consultations again with them because they have a case? They have prepared¹ a document of their demands which has been summarily rejected. Your Health Ministry did not even treat them well when they approached you . . .

DR. SUSHILA NAYAR: No. Sir. He is giving a lecture . . .

SHRI BHUPESH GUPTA: ... I feel like yielding to her. Sir, we are closing this matter in the capital now with the Parliament sitting. There is a dispute and controversy between the Health Ministry and the large bulk of doctors here. I am not giving a judgment. II is not enough for the Ministers to object to our figures and other things. But why should there be discontent? Has she gone into this matter and why is she not pursuing this matter with the doctors to remove their grievances and, if there is misunderstanding, to remove their misunderstanding, to re-equilibrititn is established?

DR. SUSHILA NAYAR; Sir, there are members-I do not mean Members of the House-members of the society, who are interested in creating confusion and in destroying, may I say, a full-time service. And if some of the hon. Members here are also going to play their game, all that I can say is that I am sorry. Well, Sir, I am not going to talk to them because I talked to them at the beginning and they went and distorted what I said to them. Under these circumstances it is not necessary for me to talk to them. They can go and talk to the officers. And, as I have said, if they had the least bit of grace, they would have passed a resolution of gratitude about what has been done for them. Then if there was any point . . .

SHRI BHUPESH GUPTA: You are talking like a policeman.

MR. CHAIRMAN: We pass on to the next item.

PAPERS LAID ON THE TABLE

RESULTS OF CENTRAL GOVERNMENT BOR-ROWING DURING 1965-66

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): Sir, I beg to lay on the Table a statement indicating the results of Central Government Borrowing during 1965-66. [Placed in Library. See No. LT-4438/65].

REPORT OF THE TARIFF COMMISSION ON THE PRICES OF PRESERVED FRUITS AND VEGETABLES AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): Sir, 1 beg to lay on the Table, under subsection (2) of section 16 of the Tariff Commission Act, 1951, a copy each of the following papers: —

 (i) Report of the Tariff Commission on the prices of preserved fruits and vegetables.